

Shri Satish Chandra: I have no information.

डा० पी० एस० देशमुख: क्या अर्थ पत्री जी बतला सकते हैं कि यह स्टाफ कार की बीमारी कब से शुरू हुई है ?

Mr. Speaker: I think I should disallow this question.

Shri Velayudhan: May I know, Sir, which are the categories of Government employees who can use staff cars?

Shri Satish Chandra: All gazetted officers on duty can use them. They are also used by cashiers for taking cash to the bank and bringing cash from the bank.

Shri Velayudhan: May I know.....

Mr. Speaker: Next question.

NEW DELHI MUNICIPAL COMMITTEE

*1119. **Shri Radha Raman:** Will the Minister of Health be pleased to state:

(a) the total amount of Government grants under various heads given to the New Delhi Municipal Committee; and

(b) how this total grant compares with pre-partition expenditure?

The Minister of Health (Rajkumari Amrit Kaur): (a) A statement, showing the grants given to the Committee by the Chief Commissioner Delhi, during the last 8 years, is placed on the table of the House. [See Appendix V, annexure No. 51.]

(b) A statement, showing total grants received and total expenditure incurred by the Committee during the three years, immediately preceding the partition, is placed on the Table of the House. [See Appendix V, annexure No. 52.]

Shri Radha Raman: May I know, Sir, if the Minister is aware of the lowering of standards of cleanliness in New Delhi?

Rajkumari Amrit Kaur: Well, Sir, there has been a little lowering of standards and the reason for that is the large influx of population into Delhi.

Shri Radha Raman: May I know, Sir, if the Minister has often observed heaps of rubbish lying at various places?

Mr. Speaker: Order, order. I think this subject is coming under the Delhi State Government and not under the Central Government. These questions will better be put on the floor of the Delhi State Assembly. They may be admissible there and not here.

Shri Radha Raman: Since you say this subject is for the State Assembly, I need not ask any other question.

Mr. Speaker: If permissible there too.

SUGAR MILLS IN ORISSA

*1120. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of sugar produced by each sugar mill in the Orissa State during each of the last five years;

(b) the total consumption of sugar in Orissa during the same period; and

(c) the quantity of sugar exported from and imported into the State during the same period?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) to (c). A statement containing the required information is laid on the Table of the House. [See Appendix V, annexure No. 53.]

Shri Sanganna: May I know, Sir, as to why the sugar required for internal consumption is not being released at the local mills but imported from outside?

Shri Satish Chandra: There is very little production in one of the two Orissa mills which is comparatively a mill of small size. The other mill is not working due to shortage of cane. Sugar is not exported from Orissa. On the other hand, a huge quantity of sugar is imported from other provinces to meet the local requirements.

Shri Sanganna: What is the total production of sugar in Orissa?

Shri Satish Chandra: There is one small factory the annual production of which has never exceeded 2,500 tons.

Mr. Speaker: Next question.

Shri Raghavaiah: May I know, Sir, the number of sugar mills or factories owned by foreigners in this country?

Shri Satish Chandra: I cannot give the exact number just now.

Shri Raghavaiah: Is it a fact that some of the sugar factories like